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Title: Discussion on the motion for consideration of the Rajiv Gandhi National Aviation University Bill, 2013 (Bill Passed).

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): Madam Chairman, with your permission, I beg to move*:

"That the Bill to establish and incorporate a national aviation University to facilitate and promote aviation studies and research to achieve excellence in areas of aviation management, policy, science and technology, aviation environment, training in governing fields of safety and security regulations on aviation and other related fields to produce quality human resources to cater to the needs of aviation sector and to provide for matters connected therewith or incidental thereto be taken into consideration."

Madam, the Bill proposes setting up a National Aviation University as a Central University under an Act of Parliament at Indira Gandhi Rashtriya Uran Akademi Campus at Fursatganj, District Raebareli, Uttar Pradesh.

In 2006, Kaw Committee had recommended setting up of a National Aviation University in India. The 12th Five Year Plan Document also made a similar recommendation to augment qualified and trained manpower for aviation sector in India.

India is poised to be amongst the top three aviation markets in the world within next two decades. Its implied demand requires skilled human resources to upgrade and operate infrastructure across segments such as airlines, airports, ground-handling, cargo operations, maintenance, repair and overhaul etc. There is a virtual vacuum in the field of operational research in civil aviation and absence of credible institutions imparting specialized technical and managerial training in air transportation, safety, security and regulatory areas. There is lack of standardization of the quality of such education and training. Affiliation and academic supervision by a Central University is, therefore, a necessary investment in human resources and is critically required for civil aviation sector in India at this juncture.

It is proposed to set up National Aviation University on a piece of land available with Indira Gandhi Rashtriya Uran Akademi. Prime reason for selection of location is availability of the land of 26.35 acres and infrastructure in IGRUA campus.

The object of the proposed legislation is to establish a Central University as a society set up as an autonomous body under the administrative control of Ministry of Civil Aviation to promote aviation education, training, research and extension work. It shall be the endeavour of the University to maintain an international character and the highest possible standards of teaching and research. The Central Government will support the cost of setting up the proposed university with an estimated Central Government funding of Rs.202 crore in Phase-1, 2014-2019, on the land available with IGRUA. The capital expenditure would be Rs.145 crore, recurring expenditure is Rs.170 crore, revenue generated is Rs.113 crore, project outlay total is Rs.202 crore. The academic session of the NAU is proposed to be started by September 2014.

Madam Chairman, I believe and most hon. Members believe that it is time to set up a world-class university in the aviation sector. I would also like to request the hon. Members to pass this Bill without discussion so that many more members may get an opportunity to participate in the business to be conducted in the next two hours today.

PROF. SAUGATA ROY (DUM DUM): Madam, I want to make a five-minute submission on this.

MADAM CHAIRMAN : Motion moved:

"That the Bill to establish and incorporate a national aviation University to facilitate and promote aviation studies and research to achieve excellence in areas of aviation management, policy, science and technology, aviation environment, training in governing fields of safety and security regulations on aviation and other related fields to produce quality human resources to cater to the needs of aviation sector and to provide for matters connected therewith or incidental thereto be taken into consideration."

Shri Ananth Kumar.

SHRI ANANTH KUMAR (BANGALORE SOUTH): Madam, I think this is a very important Bill and it merits a debate in the House.

I am really surprised why our hon. Civil Aviation Minister has brought this Bill so hurriedly. We thought that before bringing

the Aviation University Bill, he would be bringing a Bill for setting up a civil aviation authority in the country. When there is no civil aviation authority in India and suddenly he brings this Aviation University Bill, it is like putting the cart before the horse.

We want to have a regulatory authority in place first. We have the Medical Council of India, we have the University Grants Commission, we have the AICTE first before starting universities, engineering and medical colleges. And here the hon. Minister of Civil Aviation is indulging in a *vice versa* activity and I am surprised at this.

Our hon. Parliamentary Affairs Minister Kamal Nathji is here. There are many other important Bills, more important than this Bill, which are pending. Today being the last day of the session, I do not know what is the priority of Chaudhary Ajit Singhji for bringing this Bill? We have the Indira Gandhi National University for Women Bill which is listed for today. We have the Seeds Bill which is a very important piece of legislation for the protection of farmers from exploitation by seed manufacturing and marketing companies, which is not getting any priority. We also have Child Labour (Prohibition and Regulation) Amendment Bill pending since 2012. We have the Lokpal Bill pending. We have the Women's Reservation Bill which our leader Shrimati Sushma Swarajji has incessantly fought for. But unfortunately, Ajit Singhji, before bringing a Bill on civil aviation authority has brought this Bill of Aviation University.

I am also amazed and surprised that this Aviation University is slated to be established in Fursatganj of Raebareli. Raebareli is an aviation desert. We cannot have an aviation university there. If at all there is a place in this country where you should have an aviation university, it is the aerospace capital Bengaluru.

...(Interruptions) Why Bengaluru? ...(Interruptions) There are 2-3 important factors. Firstly, we need to have an airstrip; we need to have an airport; we need to have a training command; we need to have air force command; we need to have all those facilities. Bengaluru has four airstrips – we have HAL airport; we have Jakkur airport; we have Yelahanka airport and we have a new international airport, which has been named after Nadaprabhu Kempegowda. If there is one city where we have four airstrips of international standards, it is Bengaluru.

I want to draw the attention of the Civil Aviation Minister that Bengaluru being the aerospace capital of India, we have ISRO there; the headquarters of Indian Space Research Organization is in Bengaluru. The only aircraft manufacturing facility, Hindustan Aeronautical Limited, HAL is situated in Bengaluru. We have the National Aeronautical Laboratory, NAL, which tests R&D in modern aircraft and helicopters is in Bengaluru. We have three Defence and Air Force Organizations in Bengaluru – one is Defence Research and Development Organization, DRDO, Aeronautical Development Agency, ADA, and Aeronautical Development Establishment. That means, the entire country's aeronautical prowess, aeronautical capability is situated in one city, Bengaluru. When Bengaluru is the aerospace capital of India, Fursatganj and Rae Bareli are aviation desert. You even do not have proper airstrip there. ...(Interruptions)

सभापति महोदया : आप अपनी बात बाद में रख सकते हैं।

â€¦(व्यवधान)

MADAM CHAIRMAN: Please be seated.

...(Interruptions)

सभापति महोदय : जब आपका समय आएगा, तब आप अपनी बात रखना।

â€¦(व्यवधान)

MADAM CHAIRMAN: Take your seats.

...(Interruptions)

SHRI ANANTH KUMAR: Shri Ajit Singh Ji knows and understands that for development of backward area, you need not have Aviation University there; you need to have schools, colleges, roads and others. Rae Bareli and Amethi do not have the basic infrastructure. ...(Interruptions) Madam, to establish Aviation University, you require trained manpower. In Bengaluru, we have IISc., IIT, many engineering and IT colleges, and also the IT giants. You know that after year 2000, Y2K, the entire aviation systems have been transferred to terrestrial, to CNSATM – Air Traffic Management, Communication, Navigation and Surveillance, etc. ...(Interruptions)

सभापति महोदय : आप बाद में बंगाल के लिए मांग लीजिएगा।

â€¦(व्यवधान)

SHRI ANANTH KUMAR : Therefore, I urge the hon. Minister. ...(*Interruptions*)

MADAM CHAIRMAN: You can demand for your place also.

SHRI ANANTH KUMAR : Madam, my request to the hon. Minister and the Government is that he may change the location of the University; and from Rae Bareli and from Fursatgang, you can bring the Aviation University to the aerospace capital of India, Bengaluru. That is my request.

One more strong objection that I am raising is that the Aviation University is being named after our late Prime Minister Shri Rajiv Gandhi. I have nothing against Shri Rajiv Gandhi but at the same time I want to bring to the knowledge of the entire august House that in the Central Government schemes, there are six schemes named after Shri Rajiv Gandhi...(*Interruptions*) In State Government Schemes, there are 25 schemes named after him; 23 sports and tournaments are named after Shri Rajiv Gandhi. Stadiums, airports, universities, awards, scholarships, national parks, sanctuaries, museums, hospitals, medical institutions, roads...(*Interruptions*)

MADAM CHAIRMAN : This is not the way. Please sit down.

...(*Interruptions*)

सभापति महोदया : जब आपका नंबर आएगा, तब आप बोल सकते हैं।

⌚!(व्यवधान)

सभापति महोदया : आप बैठ जाइए।

⌚!(व्यवधान)

सभापति महोदया : आप थोड़ी सहनशक्ति रखिए।।

⌚!(व्यवधान)

SHRI ANANTH KUMAR : I am not yielding.

Madam, I want to clarify that I have nothing against Shri Rajiv Gandhi but at the same time 444 institutions, universities, roads, bridges, canals have been named after Shri Rajiv Gandhi....(*Interruptions*) I understand if Shri Kamal Nath ji, Shri Veerappa Moily ji and Kumari Selja ji indulge in ...* and ...* but I do not understand why Shri Ajit Singh ji is indulging in ...* because Choudhary Charan Singh ji always fought against Congress. He was one of the top leaders of the non-Congress Movement in this country. Having that legacy, I do not understand this!

I want to humbly suggest to the hon. Minister that if at all we want to name, we can name it after Mahatma Gandhi, Swami Vivekananda, Bhagat Singh, Chandra Shekhar Azad, Sardar Vallabhbhai Patel, Subhash Chandra Bose, Baba Saheb Ambedkar, Rani Jhansi Laxmi Bai...(*Interruptions*)

सभापति महोदया : प्लीज बैठ जाइए। बार-बार ऐसे उठना अच्छा नहीं है। प्लीज बैठ जाइए।

⌚!(व्यवधान)

सभापति महोदया : ऐसे टोकाटाकी करना अच्छी बात नहीं है। प्लीज बैठ जाइए। This is not proper.

⌚!(व्यवधान)

SHRI ANANTH KUMAR : Madam, at the same time, if at all our hon. Civil Aviation Minister wants to name the university with an aviator politician he can name the university after Biju Patnaik. Biju Patnaik was such an aviator who even flew aircraft with President Sukarno on board but unfortunately I do not understand this mentality of ...*

Today, I am urging the hon. Minister that we really need to have the university in Bengaluru because of the faculty, training facilities, atmosphere and because of various other factors that are there. I genuinely feel this because you require people from Singapore to come in; people from US to come in and you require people from boeing and airbus to come in. You have to work on simulators. I do not know how all these faculty members can come to Raebareli ! They can easily come to Bengaluru and impart education.

Not only that, in all these organizations, from HAL, NAL, ADA ADE, DRDO, Indian Institute of Science to IIIT, if you want to take faculty for the university, it is a matter of great ease. But in any other destination, in any other location, it is

very difficult. At the same time, I also want to tell our hon. Civil Aviation Minister that we had a great engineer statesman, Sir M. Visvesvaraya.

18.00 hrs.

Sir M. Visvesvaraya, whose centenary was in 1959 was attended by none other than Pt. Jawaharlal Nehru, as Prime Minister of India. Sir M. Visvesvaraya was awarded Bharat Ratna. He was the pioneer of Indian aviation industry. He laid the foundation for HAL. Therefore, the University should be dedicated to Sir M. Visvesvaraya's memory. That is my request. (Interruptions). We had started an aerospace club and that aerospace club is also working in Sir M. Visvesvaraya's name only.

When the hon. Minister is moving this Bill, I do not want to go into the details of Director-General of Civil Aviation; what the Standing Committee has said; how the DGCA is working; how many vacancies are there; and what are the pitfalls in that regarding safety, maintenance and airworthiness.

सभापति महोदया : अनन्त कुमार जी, एक मिनट बैठिये। छः बज गए हैं। कितना समय बढ़ाना चाहेंगे?

श्रीमती सुषमा स्वराज (विदिशा): जब तक यह खत्म हो। ... (व्यवधान)

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, we have three more Bills.

सभापति महोदया : अभी तो 9 बजे तक बढ़ा देते हैं। तब तक ये सभी बिल कर लेंगे।

जो माननीय सदस्य अपने भाषण लिखित में देना चाहें, वे कृपया सभा पटल पर रख सकते हैं।

वे। (व्यवधान)

सभापति महोदया : माननीय सदस्य आपस में बात नहीं करें।

वे। (व्यवधान)

SHRI ANANTH KUMAR : Madam, I do not want to go into the details of Standing Committee regarding the functioning of DGCA.

SHRI AJIT SINGH: We are not discussing these things.

SHRI ANANTH KUMAR : We are not discussing this but at the same time, in the Objects of this Bill, you have said that you require a Civil Aviation Authority and to have a Civil Aviation Authority, you require a civil aviation Bill. But without bringing the Civil Aviation Bill, you have brought this Aviation University Bill.

The hon. Minister also knows that aviation industry is growing with 130 per cent growth rate. When 130 per cent growth rate is there, I would request him to change the location from Fursatganj Raebareli to Bengaluru and name this Aviation University in the name of Dr. Mokshagundam Visvesvaraya.

श्री शैलेन्द्र कुमार (कोशाम्बी): माननीय सभापति महोदया, मैं बहुत शॉर्ट में बोलूंगा। आपने मुझे राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक 2013 पर बोलने का अवसर दिया, इसके लिए मैं आपका बहुत आभार प्रकट करता हूँ। हमारे संसदीय कार्य मंत्री जी यहाँ बैठे हैं। इन्होंने यह कहा था कि जितने भी विधेयक ले रहे हैं, हम इस पर डिसकशन नहीं करेंगे। बीजेपी की तरफ से भी यही बात हुई थी। हम लोग तो आश्वस्त हो गए थे। जब डिसकशन शुरू हो गया है तो मैं इस विधेयक का पुरज़ोर तरीके से समर्थन करते हुए यह बात कहना चाहूँगा कि रेल कोच फैक्ट्री, राजीव गांधी पेट्रोलियम प्रौद्योगिकी संस्थान और इंदिरा गांधी महिला विश्वविद्यालय तथा इसके पहले बहुत से संस्थान बने। मैं इनका विरोध नहीं करता, लेकिन तमाम ऐसे क्षेत्र हैं जहाँ विश्वविद्यालय खुलने चाहिए, जहाँ विमानपतन खुलने चाहिए। मेरा सुझाव है कि ऐसे तमाम पिछड़े इलाके हैं। इससे व्यवसाय और पर्यटन क्षेत्र को बढ़ावा मिलेगा, लोगों को रोज़गार मिलेगा। आप और भी क्षेत्रों का चयन करके विस्तार कीजिए, न कि गयबरेली, अमेठी तक ही सीमित रहें। कम से कम इसका ध्यान रखें।

इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूँ।

*m04

***श्री सतपाल महाराज (गढ़वाल):** वर्तमान में समय की आवश्यकता है कि हम अपने ही देश में अपने बच्चों को मौका दें कि वह अपनी प्रतिभा का विस्तार विमानन सेक्टर में करें। आज विश्व के अनेक देश अमेरिका जैसे देश भारतीय ब्रून के बूते पर ही विकास की राह पर अग्रसर हैं। यदि हमारे बच्चों को आधुनिक तकनीकी विमानन शिक्षा अपने ही देश में अंतर्राष्ट्रीय स्तर की उपलब्ध होगी तो निश्चित ही हमारा देश सफलता की नई बुलन्दियों को छुएगा।

मैं यहां यह भी कहना चाहता हूँ कि राजीव गांधी विमानन विश्वविद्यालय शिक्षा के साथ-साथ रोजगारपरक होना चाहिए जिससे वहां से शिक्षा ग्रहण करते ही उसका सेवायोजन हो जाए। आज यह देखा जा रहा है कि देश के प्रशिक्षित पायलटों के लिए रोजगार उपलब्ध नहीं है। इतनी महंगी पढ़ाई करने के बाद जब रोजगार उपलब्ध नहीं होता तो देश के प्रशिक्षित युवाओं का मनोबल गिरता है। मेरे ही संसदीय क्षेत्र में देश की सबसे कम उम्र की पायलट कु0 हिमांगी आंबराय हैं, जो आज तक रोजगार की तलाश में भटक रही हैं। सिर्फ हिमांगी ही नहीं अनेकों ऐसे युवा हैं जो पायलट का प्रशिक्षण प्राप्त कर रोजगार के लिए भटक रहे हैं। हाल ही में किंगफिशर एयरलाइन बंद होने से अनेकों पायलट, केबिन क्लू और अन्य तकनीकी सहायक आदि बेरोजगार हो गए हैं। ऐसे में इन प्रशिक्षित पायलटों व तकनीकी सदस्यों के रोजगार के लिए भी सरकार को सोचना चाहिए।

हमारे रिमोट क्षेत्रों में सरकार को एयर टैक्सी का परिचालन करवाना चाहिए जिससे हमारे युवा प्रशिक्षित बच्चों को रोजगार उपलब्ध हो सके। सरकार को चाहिए कि वो एविएशन सेक्टर में भारत को हब के रूप में विकसित करे। इसके लिए सरकार को पूरा प्रयास करना चाहिए। हवाई जहाज की मरम्मत, रख-रखाव उनके कल पुर्जे निर्माण यह सब देश में ही होना सुनिश्चित होना चाहिए। जिससे विश्व के दूसरे देशों के जहाज भी यहीं होने के लिए हमारे देश में आए। ऑस्ट्रेलिया ने आज इस सेक्टर में काफी प्रगति की है, वहां के डॉक्टर भी मरीज को देखने के लिए अपना प्लेन ले जाते हैं। इसी प्रकार हमारे यहां भी इस संदर्भ में काफी गुंजाइश है। हमारे यहां प्रतिभाएं भी हैं और यदि इच्छाशक्ति हो तो इसे पूरा भी किया जा सकता है।

यहां में यह भी कहना चाहता हूँ कि यदि इस विमानन विश्वविद्यालय की स्थापना उत्तराखंड में हो जाए तो यहां की तीन हवाई अड्डे हरिद्वार, देहरादून और पंत नगर मिल जाएंगे जिससे ट्रेनिंग में आसानी हो जाएगी। कैप्टन सतीश शर्मा जी ने इस संबंध में पहले भी नोट लिखा था।

आज भारत सरकार ने अपने देश की धरती से ड्रीमलाइनर जहाजों को उड़ा कर आज ऑस्ट्रेलिया जैसे देशों तक शीघ्र पहुंचने की शक्ति हासिल कर ली है। मैं इसके लिए सरकार को धन्यवाद देता हूँ। साथ ही मेरा सुझाव है कि भारत से पनामा तक सीधी हवाई सेवा शुरू होनी चाहिए जिसे भारत, एशिया में एविएशन का हब बन जाएगा।

प्लाइट स्कल्पटर के माध्यम से पायलट्स व टेक्निकल प्रशिक्षुओं को ट्रेनिंग प्रदान करवानी चाहिए। इससे बिना पेट्रोल के ही उन्हें प्लाइंग एक्सपेरिमेंस प्रदान होगा तथा वह जहाज उड़ाने की कुशलता को प्राप्त करेंगे।

मेरा यहां यह भी सुझाव कि एयरपोर्ट का निर्माण किया जाए। जिससे हमारी कनेक्टिविटी बढ़ सके। अभी ऐसा देखने में आता है कि एएआई के एयरपोर्ट्स भारतीय वायु सेना के साथ साझा कर रहे हैं, जिससे हमारी सामरिक ताकत प्रभावित होती है। यदि एएआई अपने बड़े एयरपोर्ट्स का निर्माण करेगा तो विश्व में सिविल एविएशन में तो हमारी ताकत बढ़ेगी ही साथ ही सामरिक ताकत भी बढ़ेगी। हाल ही में आई उत्तराखंड आपदा में बचाव कार्य के लिए एक भी बड़ा जहाज पहाड़ पर नहीं उतर पाया क्योंकि पहाड़ के गौचर, चिन्यालीसौड़ व पिथौरागढ़ में बने हवाई अड्डे छोटे हैं वहां सिर्फ छोटे जहाज ही उतर सकते हैं। यदि हम दूरस्थ पर्वतीय क्षेत्रों में भी बड़े एयरपोर्ट्स का निर्माण करेंगे तो किसी भी आपदा के समय में हम अधिक तीव्रता से राहत कार्य कर सकेंगे।

मेरा यह यह भी सुझाव है कि मेरठ में भी एक उत्तरी क्षेत्र के एक बड़े अंतर्राष्ट्रीय हवाई अड्डे का निर्माण होना चाहिए जहां से अंतर्राष्ट्रीय उड़ाने भरी जा सकें। मुझे आशा है मंत्री जी इस कार्य को शीघ्रता से संपादित करेंगे।

देहरादून हवाई अड्डे से अंतर्राष्ट्रीय उड़ानें शुरू होनी चाहिए, जैसे नेपाल के लिए वहां से सीधी हवाई सेवा होनी चाहिए।

हमारा प्रयास होना चाहिए कि भारत में वर्ल्ड क्लास हवाई शिक्षा होनी चाहिए जिससे एविएशन सेक्टर में भारत का नाम पूरे विश्व में गूंजायमान हो सके। आज कॉरपोरेट्स के अपने जहाज हैं जो भविष्य में और बढ़ेंगे ऐसे में हमें अधिक पायलट्स की आवश्यकता पड़ेगी।

अंत में मैं अपनी बात समाप्त करता हूँ मुझे आशा है कि आप एविएशन सेक्टर में एक नया कीर्तिमान स्थापित करेंगे। मैं बिल का समर्थन करता हूँ।

*** SHRI R. THAMARASELVAN (DHARMAPURI) :** At the outset I congratulate the Hon'ble Minister for bringing the Bill titled the Rajiv Gandhi National Aviation University Bill, 2013. The government has brought the Bill at an appropriate time

when the country is witnessing indiscipline in our aviation sector. We have been reading in newspapers frequently of the aircrafts skidding off the runway, recurrences of near collusion, indiscipline within the aircrafts during flying, etc. So, the present Bill is in the right direction to bring in accountability in our aviation sector.

Why I said the Bill is in the right direction is because India would be the third largest aviation market by 2020 and it is expected that the country's airports would be handling 336 million domestic and 85 million international passengers with projected investment to the tune of US\$ 120 billion by 2020.

The Civil Aviation Sector is facing acute manpower shortage, especially in the technical cadre. As per estimates of the sub-group on Human Resource Development for the Civil Aviation Sector, India would need 5,400 pilots.

Similarly, the demand for Aircraft Maintenance Engineers and Air Traffic Controllers would rise with the increasing number of flights and the new airports. Given a population of more than one billion plus, the requirement for the technical manpower appears inconsequential, but the low supply churn out rate of quality technical grade personnel might perpetuate an undermanned Indian aviation sector.

There are around 40 approved flying training institutes in the country out of which 17 are functional. The training of commercial pilot is a time consuming process. At present, only 100 pilots graduate from these flying schools every year. On the short term demand basis there would be requirement of at least 150 pilots per year as replacements for retirements and normal attrition.

Therefore, the country must be ready or equipped to face the above challenge and I hope the present Bill will meet the above aspirations.

Clause 3 (3) of the Bill provides for establishing or maintain campuses and centers. What I wish to mention here that one such regional centre may please be established at Chennai, to cater to the needs of the students of the southern region of the country who are interested to study in aviation sector. I would like to stress upon the Hon'ble Minister that all the centers which the government intends to set up, should be under the direct control of the government and no affiliation should be granted for establishing institutions under the said Bill.

When we are talking about our aviation sector, how can I ignore our national carrier, Air India. I am happy that the Hon'ble Minister is taking special attention to make Air India a profitable organization and I am sure that the Air India is showing the signs in this regard. However, I would like to bring to the kind notice of the Hon'ble Minister that Air India is still not operating in profitable routes both domestic and international. I have heard that if Air India operates some international routes which are not presently used by Air India, Air India can earn handsome revenue. Therefore, I urge upon the Hon'ble Minister to direct the Air India to undertake a study to find out the feasibility of operating aircrafts to routes which are not operated as of now. With this I conclude and support this Bill.

श्री गोस्वनाथ पाण्डेय (भदोही): सभापति महोदया, राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक, 2013 बिल माननीय मंत्री जी ले कर आए हैं, इसके समर्थन में बोलने के लिए मैं खड़ा हुआ हूँ लेकिन मैं दो-तीन बातें कहना चाहता हूँ। उत्तर प्रदेश से मैं आता हूँ और यह बहुत बड़ा प्रदेश है और पूर्वांचल बहुत पिछड़ा हुआ क्षेत्र है। कभी बाढ़ से प्रभावित होता है, कभी सूखे से। शिक्षा के लिए अलग से प्रदेश सरकार, केंद्र सरकार व्यवस्था देती है, पूर्वांचल विकास निधि में चाहूंगा कि भदोही लोकसभा क्षेत्र में जो ग्रामीण अंचल में है, वहां जमीन बहुत अधिक है। वहां इस विश्वविद्यालय की स्थापना की जाए, तो इससे ग्रामीण अंचल के लोगों को भी विमानन क्षेत्र में आने में सुविधा और सहूलियत मिलेगी। ग्रामीण अंचल के लोग जिस तकनीकी ज्ञान से पिछड़े हैं, वह भी अपने को इससे जोड़ पाएंगे। यह बहुत अच्छा बिल है, मैं इसके समर्थन में खड़ा हूँ। मैं माननीय मंत्री जी से आग्रह करूंगा कि भदोही लोकसभा क्षेत्र में बहुत जमीन है। वहां इसकी स्थापना करें ताकि ग्रामीण अंचलों को भी इस तकनीकी ज्ञान का लाभ मिल सके।

PROF. SAUGATA ROY (DUM DUM): I shall be very brief. I have nothing against the Bill to set up the Rajiv Gandhi National Aviation University at Fursatganj, Raebareli. Our late Prime Minister, Rajiv Gandhi, was a commercial pilot who had obtained a Boeing licence. When he was Prime Minister he had set up the Indira Gandhi Rashtriya Uran Akademi at Fursatganj, Raebareli. There is a basic infrastructure there. The new University would be set up on that land at a cost of Rs. 202 crore. There is a need to standardise aviation training in this country.

I represent a constituency, which has the Kolkata airport. There are many fly-by-night operators. Somebody teaches you maintenance of the aircraft; and somebody teaches you how to be an airhostess. So, there is no standardisation in training and education as far as civil aviation is concerned.

It has many aspects, like cargo handling, airport handling, flight safety, etc. I do not want to go into that. There is a need for very specialised training. For instance, take the job of air traffic controllers. They perform a very technical work. But there are no institutions to train people in that.

So, an idea of an aviation university is a modern and forward-looking idea, considering that India is soon going to be the third largest market for airlines in the world. *(Interruptions)* Please allow me another two minutes to put forth a small problem.

There is this Airports Authority of India. It runs many airports. The Government has already given four airports to the private sector. Two companies, the GMR and the GVK, made a loot in these airports. We know from the CAG report what looting has gone on by the GMR in the Delhi airport. In Kolkata, there is the Netaji Subhash Chandra Bose International Airport. This was modernized by the Airports Authority of India at a cost of Rs. 2,300 crore. The new modernized airport was inaugurated by the President of India. The Minister of Civil Aviation was also there. Our Chief Minister was also there. It was inaugurated on 20th January this year.

The Chennai airport was also modernized by the Airports Authority of India at a cost of Rs. 2,150 crore. Now, the Minister of Civil Aviation is thinking, under pressure from the Deputy-Chairman and other members of the Planning Commission that these airports are to be privatized. These two airports were modernized at the cost of the exchequer. He is also planning to privatize Guwahati, Lucknow, Jaipur and Ahmedabad airports. I am totally opposed to handing over these airports, built at State cost, to private parties.

As far as maintenance is concerned, you can outsource them. But the management, ownership and operation in these airports must be in the hands of the Government.

Madam, please permit me to speak for one more minute. Any asset built with the State money should not be given to the GMR, GVK-type private entities. On behalf of the workers of the Airports Authority of India, I want to inform this House this thing. I seek the support of all of you to oppose the plan for airport privatization. The workers of the Airports Authority will ultimately have to go in for a straight confrontation, total strike from November if the hon. Minister does not give up the anti-people policy and if he goes on to privatize State Airports.

With these words, I conclude.

SHRI SHARAD YADAV (MADHEPURA): Madam, I support Prof. Saugata Roy on this issue....*(Interruptions)*

ओ.डी. किरीट प्रेमजीभाई सोलंकी (अहमदाबाद पश्चिम): मैं इस विधेयक का स्वागत करता हूँ क्योंकि एविएशन क्षेत्र बहुत तेजी से प्रगति कर रहा है। इस क्षेत्र में समग्र विश्व में भारत अगले पायदान पर है। इसलिए एविएशन क्षेत्र में स्टेट ऑफ आर्ट, विश्वविद्यालय ऑफ एक्सलेंस की समय ही जरूरी है।

वर्तमान में विमानन क्षेत्र में कई संस्थाएं कार्यरत हैं, जो इसी क्षेत्र में पाइलेट्स, एयर हॉस्टेस एवं अन्य लोगों की ट्रेनिंग में कार्यरत हैं।

यह क्षेत्र जिस तेजी से बढ़ रहा है, उसे लेकर इस क्षेत्र में विश्वविद्यालय विधेयक का मैं स्वागत करता हूँ। इस विद्यालय की बजट से पाइलेट्स, एयर हॉस्टेस, सिविलियरी स्टाफ, हेल्थ स्टाफ, कार्गो स्टाफ एवं होस्पिटलिटी क्षेत्र में वैज्ञानिक तरीके से ट्रेनिंग हो सकेगी। इस ट्रेनिंग की यूनिफार्मेटी होगी और एविएशन क्षेत्र में प्रगति होगी।

इस विद्यालय को सियासी तरीके से रायबरेली क्षेत्र में स्थापित करने का प्रस्ताव की जगह मैं उसे अहमदाबाद-गांधीनगर क्षेत्र में स्थापित करने का सुझाव देता हूँ।

* Speech was laid on the Table

श्री सुशील कुमार सिंह (औरंगाबाद): सभापति महोदया, मैं आपका आभार प्रकट करता हूँ कि आप ने मुझे राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक, 2013 पर बोलने का अवसर दिया है।

सभापति महोदया, मैं बताना चाहूँगा कि यह बिल तो बड़ा अच्छा है। इसका प्रारूप बहुत सुन्दर है। इसके जो उद्देश्य हैं, वे भी बहुत सुन्दर हैं। बाकी बातों को हमारे सहयोगियों ने कहा है, मैं उनको दोहराना नहीं चाहूँगा। इतना जरूर कहना चाहूँगा कि पूर्व प्रधानमंत्री स्वर्गीय राजीव गांधी जी एक अच्छे पायलट थे। उनके नाम पर यह विश्वविद्यालय हो, इसमें हम लोगों को कोई आपत्ति नहीं है लेकिन विश्वविद्यालय की स्थापना वैसे जगह पर होनी चाहिए जहाँ इसके लिए आवश्यक सुविधाएँ हों, आवश्यक इंफ्रास्ट्रक्चर हो।...**(व्यवधान)** फुरसतगंज बड़ी जगह हो सकती है लेकिन इस विश्वविद्यालय में जिस तरह के शिक्षण के कार्य, जिस तरह का प्रशिक्षण विमानन विज्ञान, विमानन मैनेजमेंट, सुरक्षा आदि की जो शिक्षा दी जाएगी, जो प्रशिक्षण दिया जाएगा, उसके लिए जिन आधारभूत सुविधाओं और संरचना की आवश्यकता है, वे जहाँ हैं, वहाँ इस विश्वविद्यालय की स्थापना होनी चाहिए। मैं यह कहना चाहूँगा कि जब हम कोई नया काम करते हैं तो हम अन्तरराष्ट्रीय मानक, अन्तरराष्ट्रीय स्तर की सुविधा की बात जरूर करते हैं।

माननीय मंत्री महोदय, मैं आपको बताना चाहूँगा कि मैं बिहार में जिस इलाके से चुन कर आता हूँ तो वहाँ मेरे सबसे नज़दीक का हवाई अड्डा गया है। कहने के लिए तो गया हवाई अड्डा अन्तरराष्ट्रीय हवाई अड्डा है लेकिन वहाँ सुविधा के नाम पर क्या है, इसका मैं आपको दो उदाहरण देना चाहूँगा। एक, उस अन्तरराष्ट्रीय हवाई अड्डा पर नाइट लैंडिंग की कोई सुविधा नहीं है। दूसरा, वहाँ के शौचालयों में आप चले जाएं तो आपको एक नैपकीन तक नहीं मिलेगा, एक टिशू पेपर तक नहीं मिलेगा और हम कहते हैं कि यह अन्तरराष्ट्रीय हवाई अड्डा है। हमारी नीयत और हमारी नीति दोनों में एकरूपता होनी चाहिए। केवल सरती लोकप्रियता के लिए, किसी क्षेत्र विशेष को उपकृत करने के लिए, किसी व्यक्ति विशेष को सुश्रु करने के लिए यह काम नहीं होना चाहिए। नीति की बात होनी चाहिए और नीयत पक्का होना चाहिए। तब जाकर हम जो करना चाहते हैं, हमारा जो उद्देश्य है, उसमें हम सफल होंगे।

महोदया, मैं इस विश्वविद्यालय के स्थापना के बिल का स्वागत करता हूँ और इसका समर्थन करता हूँ। लेकिन, इसके साथ-साथ मैं यह भी कहता हूँ कि देश में पहले इसका सर्वे करा लिया जाए। देश में जहाँ भी इसके लिए आवश्यक इंफ्रास्ट्रक्चर हो, वहाँ इसकी स्थापना होनी चाहिए। इसके नाम पर मेरा कोई

विवाद नहीं है, कोई आपत्ति नहीं है। राजीव गांधी जी एक अच्छे पायलट थे। उनके नाम पर यह हो, इसमें हमें भी खुशी होगी लेकिन ऐसी जगह पर विश्वविद्यालय की स्थापना होनी चाहिए जहाँ सारे इंफ्रास्ट्रक्चर हों। पिछड़े क्षेत्र को विकसित करने के लिए तो सड़के हैं, बिजली है, पानी है, स्कूल हैं, हॉस्पिटल हैं। इनको विकसित कर के हम उस इलाके को विकसित कर सकते हैं।

महोदया, आप ने मुझे बोलने का मौका दिया, इसके लिए धन्यवाद।

MADAM CHAIRMAN : Shri T.R. Baalu, do you want to speak?

SHRI T.R. BAALU (SRIPERUMBUDUR): Yes, Madam, I want to speak.

Madam, at the very outset, I would like to say that I would like to support the Bill brought forward by my friend Shri Ajit Singh, the Civil Aviation Minister pertaining to the establishment of a National Aviation University at Raebareli in the name of one of the greater leaders, the late Shri Rajiv Gandhi.

While supporting the Bill, I would only say that a proposal of Greenfield airport in my constituency in Sriperumbudur for which even though land is available, the Government of India is simply glossing over the issue for more than four or five years. Madam, I demand from the hon. Minister to set up a University campus in Sriperumbudur where the Rajiv Gandhi Memorial is there.

Secondly, as far as Chennai airport is concerned, there is a lot of hue and cry as if it is going to be privatised. In this regard, I would request the Minister to react while replying.

Thirdly, the most important issue which is pending for more than four or five years is that many NGOs, the Government and the local representatives of State Legislature and the Members of Parliament have tried to convince the Government of India to see that Madurai airport is named after Muthuramalinga Devar, who was the then Member of the Constituent Assembly, a great patriot. I want to know whether the Minister would name Madurai airport after Muthuramalinga Devar. These are my submissions. I would request the hon. Minister to respond.

ओशी अर्जुन राम मेघवाल (बीकानेर): मैं राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक, 2013 के संबंध में अपना वक्तव्य ले करना चाहता हूँ :-

1. विमानन विश्वविद्यालय में पर्यावरण (विमानन पर्यावरण) के क्षेत्र में भी शोध करेगी। मेरा अनुरोध रहेगा कि एमआईजी-21 विमान किन पर्यावरण कारणों से क्षतिग्रस्त हो रहे हैं, इसका भी इस विश्वविद्यालय में अध्ययन होना चाहिए।
2. विमानन सुरक्षा विनियमों में भी यह विश्वविद्यालय शोध करेगा एवं प्रशिक्षण भी देगा, लेकिन एमआईजी विमानों के दुर्घटनाग्रस्त होने में कौन-कौन से कारक जिम्मेदार रहे हैं इसका भी अध्ययन होना चाहिए।
3. आर एंड डी के क्षेत्र में ज्यादा बजट रखने की जरूरत है।
4. विमानन के क्षेत्र में एवसीलेंसी सेंटर भी स्थापित हो यह भी इस विश्वविद्यालय का क्षेत्राधिकार होना चाहिए।

* Speech was laid on the Table

SK. SAIDUL HAQUE (BARDHMAN-DURGAPUR): Thank you, Madam. My first submission to the hon. Minister is that the University should be established in Kolkata and in the name of Netaji Subhas Chandra Bose.

My next submission is this. Whose interest this University is going to be established? A large number of private institutions are there which provide aviation education and training, which are not up to the mark. This University is being established to give recognition because the Statement for Objects and Reasons states that this would give affiliations to the private institutions. Whose interest would be served by this?

The other submission is this. Why not this University be under the Ministry of HRD? Who will assess and accredit this University? If this University is giving accreditation to other universities, who will do its accreditation? What would the Ministry of Civil Aviation do accreditation? Giving accreditation would be regarded as substandard. Experience shows that in Sriperumpudur, the Rajiv Gandhi National Institute of Youth and Sports was established. The UGC declared it as substandard and blacklisted. Now, they are going to make it as a centre of excellence.

What is happening in civil aviation industry and sector? It is totally destroyed because now Air India is almost dead, functioning under a massive debt burden and huge loss. Who is responsible for that? The Ministry of Civil Aviation is responsible for that. We had to spend Rs.50,000 crore for buying 68 aircraft. My point is this. Air India, which is the market leader in India with 42 per cent share, has totally been damaged and destroyed. Foreign players are coming into the civil aviation sector. Now, the Minister is inviting FDI in civil aviation industry. What is the ground reality? At present, in handling, cabin crew, pilots, etc. outsourcing is there; there is a source of privatization.

My hon. submission is this. As has been dealt by other hon. Members, this Ministry is going to privatise Kolkata, Chennai and other airports. Still we oppose that. What will happen is that in this University also, which was built with so much of public money Rs.202 crore would be given to the private players. That will be the reason. So, I would request the hon. Minister of Civil Aviation, do not go to run the University, run the flights on right time because flights are not flying on time. If such university is to be built, let HRD Ministry do that. There are so many universities. These kinds of new courses can be taught there. You need not go in for setting up this university. You please run your Ministry in a competent manner so that this profitable PSUs can compete with others.

With these words, I oppose this Bill.

ओशीमती दर्शना जर्दोश (सूरत): राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक 2013 जो सरकार द्वारा प्रस्तुत हो रहा है मुझे लगता है हड़बड़ी में लाया जा रहा है। उड़यन विभाग द्वारा कई ऐसे संविधान और संशोधन हैं, जिसको लाना देश के हित में जरूरी था।

लेकिन रायबरेली में एक विमानन विश्वविद्यालय के सपोर्ट में जो अन्य सुविधा होनी चाहिए जैसे की इंटरनेशनल कक्षा की एयरपोर्ट, राष्ट्रीय एयरोनोटीकल कोर्स की सुविधा नहीं है। शहर में अगर ऐसी यूनिवर्सिटी होती है तो ज्यादा विद्यार्थी अच्छी तरह से उनसे शिक्षा ले सके। अगर अंतरराष्ट्रीय कनेक्टिविटी भी ऐसे शहर में होने से ज्यादा तकनीकी एक्सपर्ट के लाभ भी ले सकते हैं। आवश्यक इंफ्रास्ट्रक्चर वाली जगह में तालिम संबंधी सुविधा उपलब्ध होनी चाहिए। ज्यादा विद्यार्थियों को तालिम के साथ रोजगारी युक्त हो सके। विश्वविद्यालय की स्थापना का हम स्वागत करते हैं लेकिन ऐसी जगह ये स्थापना होनी चाहिए जहां ज्यादा तालिम की सुविधा हो।

* Speech was laid on the Table

ओशी महेन्द्रसिंह पी. चौहान (साबरकांठा): माननीय मंत्री श्री अजीत सिंह जी द्वारा प्रस्तावित राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक, 2013 का स्वागत करता हूँ। इस विधेयक से विमानन क्षेत्र में काफी प्रगति कर रहा है तो विमानन अध्ययन एवं अनुसंधान को मजबूत बनाने हेतु उसका संवर्धन करने, विमान प्रबंध नीति, विज्ञान और प्रौद्योगिकी, विमानन पर्यावरण, विमानन के रक्षा और सुरक्षा विनयमों के शासी क्षेत्रों में प्रशिक्षण और अन्य संबंधित क्षेत्रों में उत्कृष्टता प्राप्त करने के लिए ये विधेयक द्वारा काफी मदद मिलेगी।

महोदय, राष्ट्रीय विमानन विश्वविद्यालय के द्वारा देश को अच्छे प्रशिक्षित कर्मचारी मिलेंगे। अच्छे विमान चालक मिलेंगे। निजी संस्थानों में ट्रेनरों को शोषण होने की संभावना होती है।

महोदय, जिस तरह हमारे विमानपतनों का निजीकरण हो रहा है मैं उसका विरोध करता हूँ। इस विश्वविद्यालय का नामांकन राजीव गांधी के साथ कर रहे हैं उसका स्वागत करता हूँ क्योंकि वो खुद एक अच्छे विमान चालक थे, वहीं से राजनीति में आए थे।

महोदय देश में जहां अच्छी सुविधा हो, इफ्रस्ट्रक्चर उपलब्ध हो वहां पर विश्वविद्यालय की स्थापना करनी चाहिए।

***श्रीमती जयश्रीबेन पटेल (मेहसाणा) :** मैं राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक 2013 के बारे में अपने विचार रखना चाहती हूँ। विमानन संबंधी अध्ययन और अनुसंधान को सुगम बनाने के लिए और उसका संवर्धन करने के लिए जो बिल लाया गया है उसमें गुणवत्ता और मानव संसाधनों का उन्नयन करने के लिए ज्यादा से ज्यादा इफ्रस्ट्रक्चर की आवश्यकता रहेगी और इस इफ्रस्ट्रक्चर के विकास के लिए हमें ज्यादा से ज्यादा प्रयत्न करने होंगे। मैं मांग करती हूँ कि इस विश्वविद्यालय का नाम सरदार पटेल विश्वविद्यालय रखा जाना चाहिए। नागर विमानन के लिए कनेक्टिविटी होनी जरूरी है। इस विश्वविद्यालय के लिए हमें योग्य अभ्यासकर्म का निर्माण करना होगा। हमें रोजगार को बढ़ावा मिले इस बात का भी ख्याल रखना होगा। यहां हम ग्राहक क्षेत्र को जोड़ने की भी बात करते हैं। हमें यह देखना चाहिए कि जहां इस विश्वविद्यालय की स्थापना होती है वहां के लोग इस प्रवृत्ति के साथ जुड़ें और वहां का युवा वर्ग भी इसमें भाग ले। ऐसा करने से इसका लाभ बहुत सारे लोगों तक पहुंचेगा।

इस विश्वविद्यालय की स्थापना के लिए योग्य तकनीकी प्रशिक्षण आवश्यकता रहेगी। ज्यादा से ज्यादा लोग टेक्नोलॉजी के साथ जुड़ेंगे जिसके फलस्वरूप राष्ट्र का विकास होगा। हम सब इस प्रस्ताव का समर्थन करते हैं।

SHRI S. SEMMALAI (SALEM): Madam Chairman, the setting up of a Central University exclusively in the Aviation sector is very much needed to enhance the image of the Indian Aviation sector. But I would like to point out one aspect to our hon. Minister of Civil Aviation.

I would like to emphasize that the proposed university should have included a provision for a real tie-up between the university and the industry. This is very important so that the students coming out of this university would have a sound practical knowledge of aircraft maintenance.

Madam, as per this Bill, this university would confer degree and diploma to students. But there is a provision in this Bill which states that at any time, on evaluation, the given degree and diploma can be withdrawn. Can any university withdraw the degree given to students? On what parameters can this be done? I would like to know whether any such provision exists in any other university today. The hon. Minister should reply to this question.

I would like to say that there is nothing wrong in establishing a university in the name of illustrious leaders or in the memory of departed leaders. But while doing so, we will have to ensure that such institutes should be Centres of Excellence. I would like to draw the attention of the hon. Minister that the university started in Sriperumbudur in the name of our late Prime Minister Rajiv Gandhi is one of the institutions which has been derecognized by Tandon Committee for want of quality education and lack of infrastructure and last year we have passed a legislation to convert it into an institute of national importance. The same fate should not happen to this university also. This is my concern. So, it must be ensured that the proposed Rajiv Gandhi National Aviation University excels in all fields. As far as privatisation is concerned, we oppose privatization of the Indian Aviation sector.

श्री नामा नानेश्वर राव (खम्माम): सभापति महोदया, मुझे आपने बोलने का अवसर दिया, इसके लिए धन्यवाद। मैडम, इस बिल को इंट्रोड्यूस करते ऑनरेबल मिनिस्टर ने दो इंपोर्टेंट प्वाइंट्स को रेज किया है। वन इंपोर्टेंट प्वाइंट इज, लैंक ऑफ क्वालिटी ऑफ एजुकेशन। उन्होंने क्वालिटी ऑफ एजुकेशन के बारे में कहा है। सेकेंड प्वाइंट में उन्होंने कहा है, इसमें 26.35 हेक्टेयर्स लैंड की ऑलरेडी एवलेबिलिटी है। हम ऑनरेबल मिनिस्टर का बहुत सम्मान करते हैं। किसान के बारे में कोई भी चीज आयी तो पिछले पांच साल में हम लोग उनके साथ चले हैं।

मैडम, हम आपके माध्यम से ऑनरेबल मिनिस्टर से रिक्वेस्ट करना चाहते हैं, एक तो यह कि क्वालिटी ऑफ एजुकेशन के मामले में हैदराबाद, आंध्र प्रदेश में नंबर वन पर है। एंटायर इंडिया में आईआईटी, आईआईएम में 20 से 25 परसेंट ऑफ टी स्टुडेंट्स आंध्र प्रदेश से आते हैं। साथ से करीब 40 परसेंट लोग आते हैं। इसलिए क्वालिटी ऑफ एजुकेशन के लिए साथ बहुत सुटेबल है, उसमें भी हैदराबाद काफी सुटेबल है।

सेकेंड प्वाइंट में, जो लैंड के लिए कह रहे हैं, हैदराबाद में ऑलरेडी एक गोल्ड एयरपोर्ट है, बेगमपेट एयरपोर्ट, पिछली तीन-चार दफा से कभी भी एविएशन ट्रेड शो होता है तो वह हैदराबाद से होता है। वहां टोटल इन्फ्रास्ट्रक्चर रेडी है। अगर स्टेट गवर्नमेंट लैंड नहीं दे रही है तो हम लोग तेलंगुदेशम पार्टी की तरफ से 50 एकड़ लैंड यूनिवर्सिटी के लिए दे देंगे। 500 एकड़ में जो इन्फ्रास्ट्रक्चर रेडी है, उसमें हम यह रिक्वेस्ट करना चाहते हैं कि, ये हैदराबाद में ये यूनिवर्सिटी को लगा दें, उसके साथ-साथ और भी फैसिलिटीज दें। सौगत राय साहब ने दिल्ली एयरपोर्ट के बारे में जो एक महत्वपूर्ण मुद्दा उठाया था, उसके साथ हम पूरी तरह से सहमत हैं। वह प्रोजेक्ट शुरुआत में दो हजार नौ सौ करोड़ रुपये का था। पूरा होते-होते इसका कॉस्ट दस हजार करोड़ रुपये हो गया।

मैंने खम्माम में एक एयरपोर्ट के लिए रिक्वेस्ट किया था। Once again, I am requesting

यह बैकवर्ड डिस्ट्रिक्ट है। यहां आप एक एयरपोर्ट दे दीजिए। कोल इंडिया के सिंगरैनी कोयलरिज को इसकी काफी जरूरत है। आपने नॉर्थ में एक यूनिवर्सिटी दी तो साथ में, हैदराबाद में, मैं एक और यूनिवर्सिटी की मांग करता हूँ।

ओशी अशोक अर्गल (भिंड): श्री अजीत सिंह, मंत्री, नागर विमानन जो प्रस्ताव राजीव गांधी राष्ट्रीय विमानन विश्वविद्यालय विधेयक 2013 लाये हैं उसका स्वागत करते हैं, लेकिन इस बात पर आपत्ति है कि यह एक छोटी जगह है - फुर्सतगंज रायबरेली, उत्तर प्रदेश स्थान रखा है - वो स्थान ठीक नहीं - वहां जो भी छात्र प्रवेश लेंगे उनको आने जाने में असुविधा होगी, यहां कहीं से भी डायरेक्ट फ्लाईट नहीं है। मेन ट्रेक, पर नहीं है। देश के कोने कोने से छात्र प्रवेश लेंगे उनको काफी परेशानी होगी यह स्थान, बैंगलोर, आगरा, लखनऊ, ग्वालियर के पास भिण्ड, मुरेना जैसे स्थान पर होता तो बहुत खुशी होती चूंकि स्वर्गीय राजीव गांधी देश के प्रधानमंत्री रहे हैं, पायलट भी थे। उनका निर्वाचित राज्य रखा है। इसका नामकरण आप कर रहे हैं ठीक है। वैसे दलितों के मसीहा भारत रत्न डॉ० भीमराव अम्बेडकर, स्वामी विवेकानन्द जी, अमर शहीद सुभाष चन्द्र बोस, राम प्रसाद विरिमल, चन्द्रशेखर आजाद, रानी झांसी लक्ष्मीबाई जैसे किसी महापुरुष के नाम को चुनते तो बहुत अच्छा रहता। आप एक तरफ राष्ट्रीय विमानन विश्वविद्यालय खोल रहे हैं वहीं आप छोटे-छोटे ट्रेनिंग संस्थानों को बन्द करवा रहे हैं जो कि पूरी तरह न्यायोचित नहीं है। मैं चाहता हूं कि इससे स्थान को रायबरेली के फुर्सतगंज से बदलने का कष्ट करें।

* Speech was laid on the Table

श्री सानुमा खुंगुर बैसीमुथियासी (कोकराझार): आपने मुझे इस बिल के ऊपर अपनी बात रखने का जो मौका दिया है उसके लिए मैं आपका आभार व्यक्त करता हूं। मैं मंत्री जी को इस बिल को लाने के लिए धन्यवाद देता हूं। मैं इस बिल का समर्थन करता हूं, इसके साथ-साथ मेरे तीन मुद्दे हैं।

मैं वर्ष 1998 से इस सदन का सदस्य हूं। हम बोडो लैंड एरिया के लिए लगातार एक डोमेस्टिक एयरपोर्ट की मांग कर रहे हैं। तीन-चार सिविल एविएशन मंत्री चले गए। उन्होंने इस सदन में वादा किया लेकिन आज तक हमें एयरपोर्ट नहीं मिला। ये लोग इतने कंजूस क्यों होते हैं। क्या बोडो लैंड अंचल में एक एयरपोर्ट देने से हिन्दुस्तान टूट जाएगा? क्या रामायण-महाभारत खत्म होगा? गीता-भागवत खत्म हो जाएगा। ...*(व्यवधान)*

Wonderful! It is very unfortunate. So, Madam, I would like to appeal to the Government of India, particularly, the present Union Minister of Civil Aviation, Shri Ajit Singh, to set up a domestic airport at Kokrajhar immediately.

सभापति महोदया : इस पर जरूर विचार किया जाएगा।

श्री सानुमा खुंगुर बैसीमुथियासी : मेरा दूसरा मुद्दा जिसका जिक्र सौगत राय साहब ने किया है कि गुवाहाटी एयरपोर्ट को भी प्राइवेट कंपनी को देने जा रहे हैं। There is a very serious kind of campaign going on. I strongly oppose this kind of detrimental policy decision. Guwahati Airport should never be allowed to be privatised.

MADAM CHAIRMAN : Thank you. Now, Mr. Minister.

...*(Interruptions)*

सभापति महोदया : कृपया एक-एक आदमी बोलेंगे तो बात समझ में आएगी।

â€¦!(व्यवधान)

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, I would like to know whether the Government of India will come forward to set up a university campus in Sriperumbudur in the name of Rajiv Gandhi...(Interruptions)

MADAM CHAIRMAN: The hon. Member, Mr. Bwismuthiary has not completed. You may continue please.

श्री सानुमा खुंगुर बैसीमुथियारी : एनडीए की सरकार के समय में गुवाहाटी से बैंकॉक तक एयर इंडिया की फ्लाइट शुरू की गई थी, लेकिन एक साल के बाद उसको बंद कर दिया गया। उसे दुबारा चालू करवाएं। I would request the hon. Minister to restore the Air India flight from Guwahati to Bangkok immediately....(व्यवधान)

सभापति महोदया : आपकी बात पूरी हो गई, अब आप बैठ जाइए।

â€¦!(व्यवधान)

श्री सानुमा खुंगुर बैसीमुथियारी : गुवाहाटी से बैंकॉक जाने के लिए एयर इंडिया के फ्लाइट को चालू करने की जरूरत है। ... (व्यवधान)

सभापति महोदय : ऐसा नहीं होता है। अब आप बैठ जाइए।

â€¦!(व्यवधान)

MADAM CHAIRMAN: Please sit down. This is not the way. Nothing will go on record.

(Interruptions) â€¦!*

श्री अनंत कुमार (बंगलौर दक्षिण): पार्लियामेंट्री अफेयर्स मिनिस्टर को बताना चाहिए।...(व्यवधान)

DR. M. THAMBIDURAI (KARUR): Madam, I would like to ask one question to the hon. Minister. Our hon. Chief Minister has written a letter to the Prime Minister and to him also requesting that the new Domestic Terminal (T3) is named after our beloved leader Dr. MGR, Puratchi Thalaivar. I would like to know whether he is going to consider it....(Interruptions)

श्रीमती सुषमा स्वराज (विदिशा): संसदीय कार्य मंत्री जी ने अभी आपसे कहकर हाउस को छः बजे की बजाए नौ बजे तक करवाया। नौ बजे तक इस अंडरस्टैंडिंग पर हुआ कि आज हाउस फाइनली एडजर्न होगा। अगर नौ की बजाय साढ़े नौ, दस बजे तक भी काम करना पड़े, लेकिन आज काम खत्म करके दे हम एडजर्न करेंगे। अभी-अभी खबर मिली है कि सिक्युरिटी को सर्कुलर आया है कि कल हाउस बैठेगा। जगह-जगह से पता चल रहा है कि कल हाउस बैठेगा। इसलिए संसदीय कार्य मंत्री खड़े हों और हमें बताएं कि परिस्थिति क्या है? उन्होंने बाकायदा हमारे साथ समझ बनाकर यह कहा था कि चाहे कितनी भी लेट हो जाए, लेकिन आज हाउस साइने-डाई एडजर्न होगा। इसीलिए आपने छः बजे हाउस की सैंस ली, नौ बजे तक बढ़वाया और यह भी सोचा कि अगर साढ़े नौ बजे तक भी काम खत्म होगा तो हम आज साइने डाई एडजर्न करेंगे। लेकिन यह कनफ्यूजन कैसे पैदा हुआ है, पहले इसका वलैरिफिकेशन करें, उसके बाद हम जवाब सुनेंगे।...(व्यवधान)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): We also support it....(Interruptions)

SHRI T.R. BAALU : Madam, we would like to associate....(Interruptions)

शहरी विकास मंत्री तथा संसदीय कार्य मंत्री (श्री कमल नाथ): मैडम, यह बात सही है कि इस पर दिनभर सब के साथ चर्चा हुई थी और यह तय हुआ था। सुषमा जी ने यह बात नहीं बताई कि जो बिल हैं, आइटम नम्बर 19 तक....(व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): आपने चार बिलों के लिए कहा था और अभी दूसरा बिल चल रहा है। ... (व्यवधान)

श्री कमल नाथ : अगर आइटम नम्बर 19 तक आज समाप्त हो जाएंगे तो हमें हाउस को साइने डाई करने में कोई एतराज नहीं है। ... (व्यवधान) यह बात तय हुई थी और मैं वही दोहरा रहा हूँ।

श्रीमती सुषमा स्वराज : आपने चार बिल कहे और अब 18वां भी कह रहे हैं। हम 18वां भी कर लेंगे। लेकिन आपने चार बिलों के लिए कहा था और अभी दूसरा बिल चल रहा है।... (व्यवधान) बाकी दोनों बिल भी हो जाएंगे।... (व्यवधान)

श्री शैलेन्द्र कुमार (कोशांबी): अभी आधे घंटे की चर्चा भी है।... (व्यवधान)

श्रीमती सुषमा स्वराज : मैनुअल स्कैविजिंग है और उसके बाद आरपी है।... (व्यवधान)

श्री कमल नाथ : मैं किसी बात से मुकय नहीं हूँ।... (व्यवधान) मैं बहुत स्पष्ट बात कह दूँ।... (व्यवधान)

श्रीमती सुषमा स्वराज : कल हाउस नहीं बैठेगा, कल हम लोग नहीं हैं।... (व्यवधान)

श्री अनंत कुमार : मैडम, हाउस की सैंस लेनी पड़ेगी, अकेले पार्टियामेंटी अफेयर्स मिनिस्टर और सरकार तय नहीं कर सकते।... (व्यवधान)

SHRI T.R. BAALU : It has to be today itself. There was an understanding.... (Interruptions)

सभापति महोदय : इसे आज ही पूरा करना है।

ॐ! (व्यवधान)

श्रीमती सुषमा स्वराज : आप इसे आज ही खत्म कीजिए।

ॐ! (व्यवधान)

सभापति महोदय : मुझे लगता है कि मंत्री जी ने यह कहा है कि इसके बाद दो बिल और पास करने हैं।

श्री कमल नाथ : तीन बिल हैं-- स्कैवेंजर्स और दो रीप्रेजेंटेशन ऑफ पीपल्स एक्ट के हैं। ... (व्यवधान)

ओशी जगदम्बिका पाल (डुमरियागंज): इस बिल के माध्यम से सिविल एविएशन के क्षेत्र में राजीव गांधी नेशनल एविएशन यूनिवर्सिटी की स्थापना विकास में मील का पत्थर साबित होगा। कुछ वर्षों के पहले पायलट के प्रशिक्षण के लिए विदेश जाना पड़ता था। इधर कुछ वर्षों से दुनिया के प्रतिस्पर्धा में भारत के सिविल एविएशन के क्षेत्र में अभूतपूर्व प्रगति की है। पहले केवल नेशनल कैरियर के रूप में एयर इंडिया एवं इंडियन एयरलाइन्स ही थी। लेकिन अब भारत में निजी क्षेत्र में अन्य एयरलाइन्स आने से दुनिया का काफी बड़ी संख्या में पर्यटकों को आकर्षित कर रहा है। पहले अपने देश में केवल अभिजात्य लोग ही हवाई सफर करते थे लेकिन अब आम आदमी भी हवाई यात्रा करने लगे हैं। यहां तक कि विद्यार्थी भी बड़ी संख्या में आजकल हवाई यात्रा कर रहे हैं। इस विश्वविद्यालय की स्थापना से हवाई क्षेत्र में पढ़ाई, प्रशिक्षण, शोध एवं अन्य कार्यों का केन्द्र बिंदु बनेगा। आज बढ़ती हुयी हवाई प्रशिक्षण में सुरक्षा एवं छात्रवृत्ति तथा एडवांस्ड टेक्नोलोजी की व्यवस्था होगी। सिविल एविएशन के क्षेत्र में गुणवत्तापरक विमानन अध्ययनों और अनुसंधान को बेहतर बनाने और उसका संवर्धन करने, विमानन नीति, विज्ञान और प्रौद्योगिकी, विमानन पर्यावरण, विमानन के रक्षा और सुरक्षा विनयनों के शासी क्षेत्र के प्रशिक्षण और अन्य संबंधित क्षेत्रों में अतृप्तता प्राप्त करने के लिए इस विश्वविद्यालय की स्थापना हो रही है। इस विश्वविद्यालय की फुर्सतगंज रायबरेली में स्थापित करना उचित कदम होगा क्योंकि फुर्सतगंज में पिछले बीस वर्षों से उपर राजीव गांधी उड्डयन प्रशिक्षण केन्द्र चल रहा है। वहां बड़ी संख्या में काफी वर्षों से पायलट निकल रहे हैं जो केवल देश में नहीं बल्कि अंतर्राष्ट्रीय स्तर पर भी उस प्रशिक्षण केन्द्र से निकल कर पायलट विदेशों में हवाई जहाज चला रहे हैं, इसलिए उस प्रशिक्षण केन्द्र को अब एक विश्वविद्यालय के रूप में स्थापित करने से अंतर्राष्ट्रीय क्षेत्र में पायलट को तैयार करने की दिशा में एक अग्रणी केन्द्र बनेगा। और उस विश्वविद्यालय से उच्च कोटि के पायलट प्रशिक्षण प्राप्त करने तैयार होंगे। इस राष्ट्रीय विमानन विश्वविद्यालय की स्थापना फुर्सतगंज में स्थापित होने से अंतर्राष्ट्रीय स्तर का मानक होगा।

इसी के साथ में माननीय मंत्री जी के द्वारा राजीव गांधी नेशनल एविएशन यूनिवर्सिटी 2013 का भरपूर समर्थन करता हूँ।

* Speech was laid on the Table

ओडॉ. विनय कुमार पाण्डेय (श्रावस्ती): राजीव गांधी उड्डयन विश्वविद्यालय की फुर्सतगंज में स्थापना का समर्थन करते हुए कहना चाहूंगा कि अभी जो भी माननीय अनंत कुमार जी ने कहा वह भाजपा की दोहरी मानसिकता का परिचायक है। मैं मानता हूँ कि बंगलुरु विकास में हिन्दुस्तान ही नहीं विश्व में अपना स्थान रखता हूँ परंतु पूर्वी उत्तर प्रदेश, बिहार और झारखंड जैसे पिछड़े इलाके के विकास की महती आवश्यकता है जिसे भाजपा नहीं करने देना चाहती। मैं माननीय मंत्री जी का यूपीए चेयरपर्सन माननीय सोनिया जी का आभारी हूँ कि उन्होंने उत्तर प्रदेश के पिछड़ेपन को देखते हुए वहां के नौजवानों को उड्डयन में भी रोजगार का अवसर प्रदान किया है।

बुद्ध सर्किट से जुड़े अंतर्राष्ट्रीय पर्यटन को इससे बढ़ावा मिलेगा। मेरे क्षेत्र श्रावस्ती के एयरपोर्ट को उत्तीकरण कर इस विश्वविद्यालय से जोड़कर उस क्षेत्र के नौजवानों एवं पर्यटन को भी और पल्लवित होने का अवसर प्रदान किया जाए।

* Speech was laid on the Table

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): Madam Chairperson, I would like to thank all the Members who participated in this debate. I know civil aviation is a sector where there are so many issues that people want to discuss. Although this was regarding setting up of an University but some other issues have been raised. I know, many Members want to raise many other issues. But I would like to thank the Members because, more or less, they have stuck to this University thing.

Firstly, I would like to say that Mr. Ananth Kumar, my old friend and previous Civil Aviation Minister, mentioned that this Bill has been brought in a hurry. I would like to mention that in 2006, Kow Committee had recommended that a Civil Aviation University be formed; 12th Planning Commission also mentioned it. We did not set it up just like that; we hired a world renowned consultant KPMG. This is a world-class consulting company and they have examined and found that all the necessary infrastructure is available at Fursatganj. They also have IGRUA there which runs an excellent pilots' training institute and there is an airport also there.

So, first, it was not brought in a hurry, a management consultant was hired and Fursatganj has all the infrastructure. I can understand demand for other places that this university should be set up. I would like to say that this is probably first amongst many such universities, which may be set up.

Second thing is this. Mr. Ananth Kumar was very worried as to why we have brought this Bill and ignored the Civil Aviation Authority Bill. First, I would like to say that these two Bills have nothing common that this has to be first and that has to be second. The Civil Aviation Authority Bill replaces DGCA, gives it more financial operational autonomy. That is all. That function is already carried out by DGCA. So setting up a university does not cause any problem that the Bill has not been brought or why this Bill is being brought now. There is no connection. That Bill was introduced and we had requested you also that the Standing Committee has already recommended this Bill and there is no need to send it again to the Standing Committee. But as you insisted that it may be sent to the Standing Committee, so it has been sent to the Standing Committee.

There is another thing that Fursatganj is a backward area and Bengaluru is a developed area. I agree that Bengaluru is a very developed area. I went to a school, IIT Kharagpur when IIT was set up in Kharagpur in a building which was a former prison and you know what has happened to this whole town and IIT today. So please do not say that Fursatganj is a backward area, therefore, do not set up any university of excellence there.

Now, I will come straight to the concerns, many Members have - my friend Professor Saugata Roy and my very old friend Shri Sharad Yadav - that we are privatising these airports built by Airports Authority of India. I would like to say categorically that all these airports will continue to be owned by Airports Authority of India. We are not giving them away. We are not privatising the airports. It is the management operations and future developments - maybe five years later they want to built a terminal or extend something - that are being done through PPP mode but we are not giving away the

airports which were built by Airports Authority of India.â€ (Interruptions)

PROF. SAUGATA ROY (DUM DUM): What will happen to the AAI workers? Will they lose their job? That is very important....(Interruptions)

MADAM CHAIRMAN : No question-answers please.

...(Interruptions)

SHRI AJIT SINGH: Now, Shri Baalu had raised some questions about Greenfield Airport. We have not yet received the land there. They are in the process. There are notified areas but the Government does not have it yet. They have just issued the notification. The Government has every intention of making another airport there. In fact, you might have mentioned that PPP, that this airport is being built, and we may take that into consideration while bidding for the Chennai Airport.

The second thing is about naming. For naming an airport, there is a well-established procedure. We need a unanimous recommendation from the State, from the legislature and then the Cabinet takes it up. So for Madurai, you send a thing ... (Interruptions)

SHRI T.R. BAALU : Madam, I want to have a campus, a campus after the name of Shri Rajiv Gandhi. ... (Interruptions)

MADAM CHAIRMAN: No, this is not a question-answer session. I am sorry. Nothing will go on record. Only hon. Minister's speech will go on record.

(Interruptions) â€ *

SHRI T.R. BAALU : I want a campus at Sriperumbudur Constituency to be named in the memory of Shri Rajiv Gandhi. ... (Interruptions)

MADAM CHAIRMAN: It is not a Question Hour. No, sorry.

...(Interruptions)

SHRI AJIT SINGH: Madam Chairperson, my friend Baalu knows that we just do not deny anything that he requests. ... (Interruptions)

SHRI T.R. BAALU : I could not get the hon. Minister. ... (Interruptions)

SHRI AJIT SINGH: I said, my friend Baalu knows that we cannot deny anything that he requests. ... (Interruptions)

MADAM CHAIRMAN: Mr. Minister, you please address the Chair.

...(Interruptions)

SHRI AJIT SINGH: So, we will certainly look into setting up the campus....(Interruptions)

SHRI T.R. BAALU : That means you are1 assuring the campus at Sriperumbudur....(Interruptions)

SHRI AJIT SINGH: We will certainly look into it....(Interruptions)

SHRI T.R. BAALU : Hon. Minister has given us an assurance....(Interruptions)

MADAM CHAIRMAN: This is not fair, Mr. Baalu. Please be seated.

...(Interruptions)

SHRI T.R. BAALU : Hon. Minister, you assured us to set up a campus. ... (Interruptions)

SHRI AJIT SINGH: I said, Mr. Baalu, I will take your request very seriously and we will certainly look into it. ... (Interruptions)

SHRI T.R. BAALU : Mr. Minister, there is a slip for you. ... (Interruptions)

MADAM CHAIRMAN : This is not the way.

...(Interruptions)

DR. M. THAMBIDURAI (KARUR): What about the Tamil Nadu Assembly's Resolution for naming the new Terminal after MGR? ...(*Interruptions*)

SHRI AJIT SINGH: Madam, I know that there are many requests for airports, and many of those places deserve an airport, I will say that. ...(*Interruptions*) The Airports Authority is going to build 50 smaller airports in the next few years. I hope that many of those requests can be fulfilled during that time. ...(*Interruptions*) My friend from Uttar Pradesh, Shri Shailendra Kumar ...(*Interruptions*)

DR. M. THAMBIDURAI : Sir, you have not answered my question. Here, the procedure has been followed. ...(*Interruptions*) What about naming the new terminal after MGR? ...(*Interruptions*)

SHRI AJIT SINGH: There is a procedure. ...(*Interruptions*) Madam Chairman, I explained to the hon. Member before hand. Personally also I have explained to him. I will again explain to him personally. What I can say here is that there is a question of changing name of the existing terminal and all that, and so you have to look into many such things. ...(*Interruptions*)

MADAM CHAIRMAN: Dr. Thambidurai ji, please sit down.

Yes, Mr. Minister.

SHRI AJIT SINGH: One of my friends wanted an airport in Bhadohi. ...(*Interruptions*)

श्री मुलायम सिंह यादव (मैनपुरी): अँफई में हवाई अड्डा का क्या करेंगे?

श्री अजित सिंह: उत्तर प्रदेश में हवाई अड्डों की बहुत कमी है। वहां एयरपोर्ट अथॉरिटी ऑफ इंडिया के केवल दो एयरपोर्ट हैं। ...(*व्यवधान*) श्री मुलायम सिंह जी से भी बात हो चुकी है। प्रदेश सरकार से भी बात हुई है।...(*व्यवधान*) हम वहां पर 10 नये एयरपोर्ट्स या जो डिफेंस के एयरपोर्ट्स हैं, उनमें टर्मिनल बनाने के लिए मुख्यमंत्री जी को लिख चुके हैं। ...(*व्यवधान*) राज्य सरकार के जो चार एयरपोर्ट्स हैं, उसे आप एयरपोर्ट्स अथॉरिटी को देने को तैयार हैं, हम सहर्ष उसे स्वीकार करेंगे और उनको डेवलप भी करेंगे।...(*व्यवधान*)

Madam Chairman, I would request the House to pass this Bill. ...(*Interruptions*)

MADAM CHAIRMAN : The question is:

"That the Bill to establish and incorporate a national aviation University to facilitate and promote aviation studies and research to achieve excellence in areas of aviation management, policy, science and technology, aviation environment, training in governing fields of safety and security regulations on aviation and other related fields to produce quality human resources to cater to the needs of aviation sector and to provide for matters connected therewith or incidental thereto be taken into consideration. "

The motion was adopted.

...(*Interruptions*)

18.43 hrs

*At this stage, Shri P. Kumar and some other hon. Members came
and stood on the floor near the Table.*

MADAM CHAIRMAN: Please go back to your seats.

...(*Interruptions*)

SHRI AJIT SINGH: Madam, I would request Dr. Thambidurai and my other colleagues. I will discuss with you how we name the terminal and what can be done. ...(*Interruptions*)

DR. M. THAMBIDURAI : Already the Chief Minister has written a letter in this regard. ...(*Interruptions*)

SHRI AJIT SINGH: Please come and we will discuss how we name a Terminal. ...(*Interruptions*) It cannot be done in the House. The proposal has to go to the Cabinet and the Cabinet considers it. ...(*Interruptions*)

MADAM CHAIRMAN: You please go back to your seats.

...(*Interruptions*)

SHRI AJIT SINGH: Dr. Thambidurai is a very reasonable person. I know that from my experience. He is a very reasonable person. I will discuss with him and I will consider ...(*Interruptions*)

DR. M. THAMBIDURAI : I do not want to have any discussion...(*Interruptions*) It is a known fact that our Chief Minister has followed the procedure and written a letter. ...(*Interruptions*)

SHRI AJIT SINGH: I will consider it very sympathetically. ...(*Interruptions*)

18.44 hrs

*At this stage, Shri P. Kumar and some other hon. Members
went back to their seats.*

MADAM CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 to 48 stand part of the Bill."

The motion was adopted.

Clauses 2 to 48 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MADAM CHAIRMAN: Now, the Minister may move that the Bill be passed.

SHRI AJIT SINGH: Sir, I beg to move:

"That the Bill be passed."

MADAM CHAIRMAN: The question is:

"That the Bill be passed"

The motion was adopted
